

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Shirpur Power Private Limited Date of Commencement of Liquidation: 10-03-2021; List of Stakeholders as on Date: 12-05-2021; Name of IP: Mr. Dushyant C Dave; Last 5 digit of registration number: 10502

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1232645				NA
2	Liquidation costs incurred till date				890181.40				NA
3	Secured financial creditors	3	25025937146.31		25012113988.31		0	13823158	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	49	4633069		4335256		297813	0	Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	225000		225000		0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		54	25030795215.31	0	25018797070.710003	0	297813	13823158	